

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 10 of 97
(OA 1107 of 96)

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

LAL BABU DUBEY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.C.Sinha, counsel
Mr.P.K.Ghosh, counsel

For the respondents: Mr.P.Chatterjee, counsel

Heard on : 6.6.97

Order on : 6.6.97

O R D E R

A.K.Chatterjee, VC

Heard both the parties. Reply filed by the respondents. Mr.Sinha counsel for the applicant states that the order passed in OA has since been complied with. We therefore find no ground to issue any contempt rule. CPC is thus disposed of.

MEMBER (A)


VICE-CHAIRMAN